THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

- (b) Does not arise.
- (c) There are provisions in Control of National Highways (Land & Traffic) Act, 2002 for regulation of construction of Highway land for public utilities, drains etc.

Transport infrastructure development at Hampi

3949. DR. VIJAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received any proposal requesting release of funds for Transport Infrastructure Development of World Heritage Centre, Hampi;
 - (b) the total estimated cost of the Project;
 - (c) the status of the Project; and
 - (d) whether any time-frame has been set to implement and complete the Project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

(b) to (d) Do not arise.

Upgradation of NH in Gujarat

3950. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) in view of the longest coast lines and large port traffic, whether Government propose to upgrade highways in Gujarat to National Highways, if so, the details thereof and if not, the reasons therefor;
- (b) the length of National Highways notified in other States and in Gujarat between 2007-08 to 2009-10, separately; and
- (c) the rank of Gujarat in terms of National Highway length/lac population and National Highway length/1000 sq. km. of area?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, *inter-se* priority and availability of funds.

- (b) The length of National Highways notified in other States between 2007-08 to 2009-10 is 164 km. 3794 km. and 385.423 km. year-wise respectively. No new length has been notified in Gujarat during this period.
- (c) The rank of Gujarat in terms of National Highway length/lac population and National Highways length/1000 sq km. of area is 22 and 26 respectively.

Change in bidding terms

†3951. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government has changed bidding terms on large scale for handing over the responsibility to private sector for constructing road;
- (b) if so, the details of the changes thereof and whether it is a fact that these changes would lead to increase Government's dividend;
- (c) if so, whether it is also a fact that this present new system would lead to increase the profit of project developers also; and
 - (d) if so, the sources from which the additional amount of the profit would be received?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir. The bidding terms for highway projects are based on documents like Request for Qualification (RFQ), Request for Proposal (RFP) and Model Concession Agreement (MCA) prepared by the Planning Commission and the Ministry of Finance.

(b) to (d) Do not arise.

Lucknow-Delhi six lane highway

3952. SHRI AHMAD SAEED MALIHABADI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi.